

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:837
ANSWERED ON:08.12.2003
USER'S FEE AT AIRPORTS IN KERALA
SURESH KODIKUNNIL;T. GOVINDAN

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether User's Fee is being charged from the air passengers travelling from the Airports in Kerala particularly Cochin and Calicut;
- (b) if so, the details thereof stating the amount collected from International passengers at Cochin and Calicut airports;
- (c) whether any complaints has been received in this regard; and
- (d) if so, the details thereof and remedial steps taken in this matter?

Answer

MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI RAJIV PRATAP RUDY)

(a) and (b): An amount of Rs.375/- per embarking passenger were being charged as User's fee from the passengers travelling from Calicut airport till August 08, 2003. On Government's direction, collection of the same has been withdrawn w.e.f. August 09, 2003. At Cochin International airport, an amount of Rs.500/- as User's fee is being charged only from international passengers travelling from this airport for the purpose of meeting the expenses in providing facilities for the passengers.

(c) and (d): No complaint has been received in this regard in respect of Calicut airport after withdrawal of User's fee. A writ petition has been filed by Indo-Gulf Welfare & Charitable Forum before the Hon'ble High Court of Kerala seeking withdrawal of User's fee at Cochin airport. The case is pending with the Hon'ble High Court of Kerala.